

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 20<sup>th</sup> December, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) <b>(M.A.No.29/18)</b>	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
<b>FOR ADMISSION</b>				
2.	Original Application No. 152/2017(CZ) <b>(M.A.No.545/17)</b>	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv.	
<b>AFTER NOTICE</b>				
3.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
4.	Original Application No. 19/2016(CZ)	Babulal Jajoo ( <i>Industrial Water</i> ) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
5.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 20-12-2018 shall be adjourned to 29-01-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)